

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1325
ANSWERED ON:14.07.2009
SERVING OF LIQUOR IN JUICE SHOPS
Yadav Shri Hukamdeo Narayan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of reported serving of liquor by juice shops in different parts of the NCT of Delhi;
- (b) whether the Government has received complaints in regard to connivance of the local Police in such cases;
- (c) if so, the details and the action taken against the erring police officials; and
- (d) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The complaints have been received regarding serving liquor by juice shops in different parts of the NCT of Delhi.
- (b) & (c): The complaints of connivance of local Police in such cases were received but could not be substantiated during the course of Inquiry.
- (d): The Government of NCT of Delhi has informed that the staff of Excise Intelligence Bureau is briefed to keep surveillance on such shops and other points from where illicit liquor is reported to be sold/stored and initiate legal action with the help of local police. Suitable legal action is initiated as and when such instances come to the notice.